Statement 7: Financing of Gross Fiscal Deficit- As per cent to Total - 2006-07 (Accounts)

(Per cent)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, *etc.*	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	38.9	-15.5	70.8	9.1	12.4	0.3	36.5	-4.5	-0.6	-27.2	-37.9	100.0
2. Bihar	-13.7	-10.3	67.4	7.5	13.1	–	28.8	-1.4	-2.1	-6.9	17.5	100.0
3. Chhattisgarh	289.7	-127.9	-2,239.1	-252.5	-29.4	609.8	-951.2	-98.7	-81.6	146.2	2,834.6	100.0
4. Goa	16.6	-3.7	108.1	-1.7	12.0	-0.6	10.5	-10.0	-0.2	-3.0	-28.0	100.0
5. Gujarat	-7.9	-10.0	96.9	-0.5	5.0	5.5	14.7	8.0	-4.0	14.4	-22.2	100.0
6. Haryana	12.5	7.7	-93.2	-9.9	-31.0	4.1	-32.0	-32.4	1.3	6.8	266.2	100.0
7. Jharkhand	4.8	-2.6	28.1	19.0	3.8	–	2.5	1.0	-0.3	35.6	8.2	100.0
8. Karnataka	-5.0	-1.8	52.9	4.1	14.1	25.4	38.5	5.0	11.0	-12.2	-32.0	100.0
9. Kerala	46.7	-1.2	57.0	11.5	-8.0	-1.2	11.2	8.4	-0.1	-2.6	-21.6	100.0
10. Madhya Pradesh	38.6	-11.3	74.2	18.7	5.7	11.6	28.4	2.6	0.8	-15.7	-53.7	100.0
11. Maharashtra	10.1	0.8	76.5	-0.8	5.5	14.2	14.8	2.4	-11.4	0.2	-12.5	100.0
12. Orissa	95.9	4.7	-125.8	-20.6	-72.6	-33.0	8.1	-3.2	9.0	38.9	198.7	100.0
13. Punjab	16.8	-91.4	63.9	-7.1	9.2	6.1	-2.3	0.8	-0.3	-2.7	107.1	100.0
14. Rajasthan	26.8	-7.4	43.9	4.2	31.4	11.6	14.9	1.2	–	-7.5	-19.1	100.0
15. Tamil Nadu	34.7	-5.4	98.5	7.6	6.5	4.2	28.6	24.3	1.3	-72.9	-27.5	100.0
16. Uttar Pradesh	23.1	-18.7	60.6	0.1	28.4	30.8	18.7	23.7	4.2	1.8	-72.7	100.0
17. West Bengal	7.4	-2.2	68.6	-0.5	2.7	-0.2	7.8	3.4	2.1	-9.5	20.1	100.0
II. Special Category												
1. Arunachal Pradesh	-24.2	-36.9	-28.2	-49.5	-59.2	4.1	47.1	84.3	4.4	104.4	57.9	100.0
2. Assam	-83.2	-0.7	2.6	-10.0	-49.1	-10.8	17.8	-12.3	6.2	4.0	235.5	100.0
3. Himachal Pradesh	50.8	-9.8	72.8	3.3	35.0	0.7	-53.1	-0.8	8.0	-33.6	26.8	100.0
4. Jammu and Kashmir	11.5	27.9	20.5	17.1	36.3	14.5	-19.9	2.2	–	-10.2	–	100.0
5. Manipur	47.2	-50.3	48.3	-0.3	13.3	-1.5	3.1	-15.8	41.6	-0.7	15.1	100.0
6. Meghalaya	220.5	-35.5	28.4	22.0	48.7	–	-5.0	24.3	7.1	-16.9	-193.6	100.0
7. Mizoram	56.7	-13.7	4.4	15.0	75.0	0.9	-66.9	7.5	-13.9	-6.9	41.9	100.0
8. Nagaland	155.1	-10.8	9.2	22.9	-4.5	-13.3	58.9	-38.6	-49.8	18.0	-47.0	100.0
9. Sikkim	100.6	-8.7	5.8	-13.4	16.8	-10.2	5.6	6.0	12.3	-3.9	-37.7	100.0
10. Tripura	-11.5	16.7	-110.5	15.7	-43.0	-13.9	-1.2	-20.4	-17.0	22.6	293.8	100.0
11. Uttarakhand	36.0	-1.0	65.5	17.9	10.0	7.4	18.8	-55.5	3.9	-5.5	2.5	100.0
All States	**16.9**	**-11.5**	**72.3**	**5.1**	**13.4**	**9.8**	**16.5**	**6.0**	**-0.4**	**-7.1**	**-21.1**	**100.0**
Memo item:												
1. NCT Delhi	–	-0.1	942.7	–	–	–	–	–	–	–	-842.6	100.0
2. Puducherry	–	87.9	-0.7	–	–	–	–	–	–	–	12.9	100.0

'–' : Nil/Negligible.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.